

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1655
TO BE ANSWERED ON DECEMBER 18, 2023
CITIIS 2.0

NO. 1655. DR. DHARMASTHALA VEERENDRA HEGGADE:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government has approved the 'City Investments to Innovate, Integrate and Sustain 2.0 (CITIIS 2.0)' and if so, the details thereof;
- (b) the institutions involved, objectives and key components and focus areas of CITIIS 2.0;
- (c) whether the project aims at promoting integrated waste management and climate oriented reform actions and if so, the details thereof;
- (d) the details of projects undertaken under CITIIS 1.0 till now and criteria adopted to select such cities;
- (e) the details of the recommendation of States received/accepted/rejected, city-wise; and
- (f) the details of funds sanctioned/spent so far compared to CITIIS 1.0 project as on 30th September, 2023?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) to (f) : Government of India has approved the 'City Investments to Innovate, Integrate and Sustain 2.0 (CITIIS 2.0)' on 31 May 2023. CITIIS 2.0 has been conceived by the Ministry of Housing and Urban Affairs (MoHUA) in partnership with the French Development Agency (AFD), German Development Bank Kreditanstalt für Wiederaufbau (KfW), the European Union (EU), and the National Institute of Urban Affairs (NIUA). The period of the program would be for 4 years, i.e. from 2023 till 2027.

The primary objective of CITIIS 2.0 is to nurture climate planning and action in States and cities through evidence-driven approaches.

CITIIS 2.0 has three following 3 major components: -

Component-1: Financial and technical support for up to 18 Smart Cities for projects promoting circular economy with focus on Integrated Waste Management.

Component-2: Support to all States/Union Territories (UTs) for Climate action.

Component-3: Interventions at National level to support capacity building across all cities and towns.

12 cities were selected under CITIIS 1.0 program through a national-level challenge process. Each Smart City SPV could submit a maximum of one project under either of four themes. 36 cities submitted 67 project proposals. The proposals were evaluated by a nine-member jury. The jury recommendations were deliberated at the CITIIS Apex Committee and 12 projects were finally selected.

Recommendations of States and cities have been taken into account during the design of CITIIS 2.0. Under Component of CITIIS 2.0, States will be provided assistance on demand basis. As on 12 December 2023, ₹ 730 crore have been sanctioned under CITIIS 1.0 program; of which ₹ 507 crore has been disbursed to cities.
